

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 242/GT/2013

Subject : Revision of tariff of Rajiv Gandhi Combined Cycle Power Project, Kayamkulam Stage-1 (359.58 MW) from 1.04.2009 to 31.03.2014 after the truing up exercise.

Petition No. 218/GT/2014

Subject : Revision of tariff of Rajiv Gandhi Combined Cycle Power Project, Kayamkulam Stage-1 (359.58 MW) from 1.04.2009 to 31.03.2014 after the truing up exercise.

Date of hearing : 28.10.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.S. Bakshi, Member

Petitioner : NTPC Limited

Respondents : Kerala State Electricity Board

Parties present : Shri.B.S Rajput, NTPC
Shri Ajay Dua, NTPC
Shri.Shyam Kumar, NTPC
Shri Navneet Goel, NTPC
Shri Bhupinder Kumar, NTPC

Record of Proceedings

Both the petitions have been clubbed together and heard today.

2. During the hearing, the representative for the petitioner submitted that:
 - a) These petitions have been filed for true up of tariff in terms of Regulation 6 of the 2009 Tariff Regulations.
 - b) The expenditure claimed is in respect of the works already allowed by the Commission vide order dated 7.9.2012 in Petition No 281/2009 and for New Schemes for the period 2009-14.

- c) The new schemes relate to expenditure incurred for Installation of Energy Monitoring System in accordance with the Metering Regulation specified by CEA and the same be allowed under (Regulation 9(2)(ii))-Change in law. The expenditure claimed towards Reservoir Bypass is for maintenance of the reservoir installed in 2012 and to improve the water quality required for the generating station and the same may be allowed under Regulation 9(2)(vi) of the 2009 Tariff Regulations.
 - d) Auditor certificate in respect of the tariff period 2009-14 has already been submitted.
 - e) Reply has been received from respondent KSEB and rejoinder to the same has been submitted.
- 2. None appeared on behalf of the respondents.
 - 3. The Commission reserved its order in the petition.

By order of the Commission

-S/d-
(T. Rout)
Chief (Law)